

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.P.(IB)/1200(MB)2023

IN THE MATTER OF

REGA INTERNATIONAL EXPORTS LLP

... Petitioner

Vs

Fabtech Technologies International Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Kunal Rai (PH)

For the Respondent:

ORDER

The matter has been called up twice. No one has appeared on behalf of the Petitioner. In the interest of justice, adjourned to **06.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/